

Sardar Hukam Singh: May I know whether U.K. has got any financial interest in this factory, or is it giving only technical assistance?

Shri T. T. Krishnamachari: I am speaking without the book and I have not got the information exactly before me. But I think there is some financial tie up.

Sardar Hukam Singh: May I know whether any other factory started production of bicycle parts during 1952?

Shri T. T. Krishnamachari: The hon. Member perhaps knows that the Hind Cycles of Bombay are in production, and they produce everything that is needed except the tubes which are imported. And then the T.I. Cycles of Madras are also in production. They have to import the tubes and certain other parts. But quite a lot of manufacture is done in India and the area of manufacture in the country is being progressively increased.

Shri T. K. Chaudhuri: May I know how the cycles produced by the Asansol factory compare with those of Hind Cycles of Bombay?

Shri T. T. Krishnamachari: I am afraid I am unable to give an answer for the reason that the Asansol Factory have not yet marketed their production.

Shri V. P. Nayar: Is there any foreign capital in this firm and, if so, what is the percentage of its share?

Shri T. T. Krishnamachari: Sir, I have answered that question.

Mr. Speaker: He has not got that information.

Sardar Hukam Singh: A factory was going to be set up at Agra. May I know whether that has also come into production?

Shri T. T. Krishnamachari: I am afraid my book does not include the factory at Agra. Apparently it has missed the sight of the Commerce and Industry Ministry.

EVACUEE PROPERTY DISPUTE

***247. Sardar Hukam Singh:** (a) Will the Minister of Rehabilitation be pleased to state whether the Government of India made a proposal to the Pakistan Government that the evacuee property dispute be referred to arbitration?

(b) If so, what was the reaction of the Pakistan Government?

The Minister of Rehabilitation (Shri A. F. Jain): (a) The attention of the

hon. Member is invited to the comprehensive statement made by me in reply to Starred Question No. 12 by Shri A. M. Thomas on the 5th Nov. 1952.

(b) A reply from the Pakistan Government to our proposals is still awaited.

Shri Gidwani: Has the attention of Government been drawn to a statement issued by Dr. Qureshi, Rehabilitation Minister of Pakistan to the "Dawn" published in Karachi, virtually ridiculing the scheme and rejecting the same?

Shri A. P. Jain: He has been issuing a number of statements and I have seen the particular statement which the hon. Member has referred to.

Sardar Hukam Singh: Would our Government then wait till a reply is received from Pakistan, or would it proceed with the question of payment of compensation?

Shri A. P. Jain: Ordinary courtesy demands that when we make a proposal we should wait for the reply.

Shri B. S. Murthy: Is there any time-limit proposed for the receipt of the reply?

Mr. Speaker: I think this question was often put. Next question.

Shri S. C. Samanta: Sir, there are three other questions allied to question No. 247-A. May I request that all these may be answered together?

Mr. Speaker: Which are they?

Shri S. C. Samanta: Nos. 262-A, 273-A and 279-A.

Mr. Speaker: So there are three other questions in addition to this. Will it be convenient for the hon. Minister?

The Prime Minister (Shri Jawaharlal Nehru): Yes, Sir. I will take all the four and if you will permit.....

Mr. Speaker: I will first call upon those hon. Members to put their questions.

Shri Jawaharlal Nehru: If you will permit me, Sir, my answer will be rather general which would cover all these questions.

REPORT OF TEAM OF OFFICERS SENT TO ASSAM

***247-A. Dr. Ram Subhag Singh:** (a) Will the Prime Minister be pleased to